

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

As per notes on
C.A. 61/2000
(Amendment petition
not filed)

BB
3/1/2019

Asper notings on
CA. 61/2000

Amendment petition
not filed.

78 1-2-02 Bereh

14. 10.12.01
Adjourned to 01.01.02. with OA 61/10.

St. John
Vice-chairman
M. O. P. -
Hemdon (J)

15. 02. 01. 02

As per order dated 02.01.02 passed in
OA, 61/00 matter is adjourned to 04.02.02.
for consideration of MA.

vice-chairman.
2/1

16. 4.2.2002

As per order dated 4.2.2002 passed in
O.A.61/2000, call on 7.3.2002 for considering
M.A.S. M.A. in this case be filed in the meantime,
as submitted by Shri Mishra with copy to other
side.

VICE-CHAIRMAN

~~MEMBER (JUDICIAL)~~

17. 7. 3. 2002.

As per the order passed in
separate sheet attached to OA No. 61/2000,
the OA is disposed of.

WYKŁADY

~~Member (Judicial)~~